

CITY CIVIL AND SESSIONS COURT, GR. BOMBAY.

OFFICE ORDER NO. 205 OF 2021

In pursuance of the directions of the Hon'ble High Court, Bombay, being issued vide letter dated 02.10.2021, bearing No.Insp-I/90/2021, I, Shrinivas B. Agrawal, Principal Judge, City Civil and Sessions Court, Gr. Bombay, in partial modification of earlier Office Order No.160 of 2021 dated 30.07.2021, DO HEREBY ORDER in respect to the functioning of the City Civil and Sessions Court, Gr. Bombay, at Main and Dindoshi Branch, and its offices, as under:-

1. All the Courts have already started their regular physical functioning as per Office Order No.160 of 2021 and will continue their normal physical functioning like pre-pandemic days, with 100% attendance of Judicial Officers and 100 % attendance of Staff in both sessions.
2. All the Covid-19 safety and precautionary measures (i.e. wearing of masks, sanitization, social distancing norms, vaccination etc.) set forth by the Central Government, State Government and Local Authorities etc. form time to time, shall be adhered scrupulously by all concerned.

This order shall be effective from 04.10.2021.

City Civil and Sessions Court,)
Greater Mumbai)
Date:3rd October, 2021)

Sd/-
(Shrinivas B. Agrawal)
Principal Judge

Copy forwarded with compliments to:-

1. The 1st Addl. Principal Judge Shri A.T.Wankhede.
2. The 2nd Addl. Principal Judge Shri S.M.Bhosale, Dindoshi Court.
3. All the Judicial Officers at Main and Dindoshi Court.
4. Shri H.A.Wani, Secretary, DLSA, Mumbai.

Sd/-
(Shrinivas B. Agrawal)
Principal Judge

: 2 :

Copy to:-

1. All Class-I and II Officers, P.A. to Hon'ble P.J., Class-III Officers, Court Managers and Senior System Officer/System Officers, City Civil and Sessions Court, Gr. Bombay at Main and Dindoshi branch.
2. The Deputy Sheriff, Office of Sheriff Mumbai.
3. The President, Bar Association, City Civil and Sessions Court, Gr. Bombay.
4. The State Government Pleader, City Civil and Sessions Court at Gr. Bombay.
5. The Central Government Pleader, City Civil and Sessions Court at Gr. Bombay.
6. The Public Prosecutor, City Civil and Sessions Court at Gr. Bombay.
7. The Duty Officer and Liason Officer, City Civil and Session Court, Gr. Bombay.
8. Office of PWD, Civil and Electrical, City Civil and Session Court, Gr. Bombay.
9. Office order file.

Sd/-
(S.S.Parab)
Registrar